## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCA/61/2016

NAME OF THE APPLICANT

: Pyramid Saimira Theatre ltd

**UNDER SECTION** 

: 196

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

Counsels along with parties called but absent. **Issue notice** to the petitioner. Put up on **2.12.2016** at **10.30** A.M.

(Mohd Sharief Tariq)

Member (Judicial)

(Anantha Padmanabha Swamy)

Member (Judicial)